## (The Vice-Chairman (Prof. P. J. Kurien) in the Chair)

MOUS (2012-13 between Govt. of India and various companies

THE MINISTER OF RURALDEVELOPMENTAND THE MINISTER OF DRINKING WATER AND SANITATIONS (SHRI JAIRAM RAMESH): Sir on behalf Shri Praful Patel, I lay on the Table, a copy each (in English and Hindi) of the following papers:—

(i) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public of Enterprises, Department of Heavy Industry) and the Scooters India Limited (SIL), for the year 2012-13.

[Placed in Library. See No. L.T 6571/15/12]

(ii) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries & Public Enterprises, Department of Heavy Industry) and Tungabhadra Steel Products Limited (TSPL), for the year 2012-13.

[Placed in Library. See No. L.T 6569/15/12]

(iii) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and the Triveni Structural Limited (TSL), for the year 2012-13.

[Placed in Library. See No. L.T 6570/15/12]

(iv) Memorandum of Understanding between the Government of India (Ministry of Heavy Industry) and theAndrew Yule Group, for the year 2012-13.

[Placed in Library. See No. L.T 6572/15/12]

## **Notification of Ministry of Rural Development**

SHRI JAIRAM RAMESH: Sir, I lay on the Table, under sub-section (1) of Section 33 of the Mahatma Gandhi National Rural Employment Guarante Act, 2005, a copy (in English and Hindi) of the Ministry of Rural Development (Department of Rural Development) Notification No. GS.R. 27 (E), dated the 1<sup>th</sup> January, 2012, publishing the National Rural Employment Guarantee Fund (Amendment) Rules, 2011.

[Placed in Library. See No. L.T 6573/15/12]

- I. Report and Accounts (2010-11) of various Development Corporations and related papers.
- II. Report and Accounts (2009-10) of GB. Pant Institute of Himalayan Environment and Development, Almora, Uttarakhand

Papers Laid [24 APRIL,2012] on the Table 221

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENTAND FORESTS (SHRIMATI JAYANTHI NATARAJAN): Sir, I lay on the Table—

- (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619A of the CompaniesAct, 1956:—
  - (i) (a) Thirty-seventh Annual Report and Accounts of the West Bengal Forest Development Corporation Limited (WBFDCL), Kolkata, for the year 2010-II, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
    - (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. L.T 7059/15/12]
  - (ii) (a) Thirty-fourth Annual Report and Accounts of Andaman & Nicobar Islands Forest & Plantation Development Corporation Limited, Port Blair, for the year 2010-11, together with the Auditor's Report on the Accounts and the Comments of the Comptroller and Auditor General of India thereon.
    - (b) Review by Government on the working of the above Corporation. [Placed in Library. See No. L.T 6621/15/12]
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.
  - (ii) A copy each (in English and Hindi) of the following papers :-
    - (a) Annual Report and Accounts of the G.B. Pant Institute of Himalayan Environment and Development, Almora, Uttarakhand, for the year 2009-10, together with the Auditor's Report on the Accounts.
    - (b) Review by Government on the working of the above Institute.
    - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library See No. L.T 6622/15/12]

## **Notification of Ministry of Finance**

THE MINISTER OF STATE INTHE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): Sir, I lay on the Table, under sub-section (4) of Section 19 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970, a copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services) Notification No. 1/